## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : IND/997/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : C. GANAPATHY

: ARUNA HOTELS LIMITED NAME OF THE RESPONDENT(S)

: 9 OF INSOLVENCY & BANKRUPTACY CODE 2016 UNDER SECTION

**SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION

REPRESENTATION BY WHOM

## ORDER

As the time of the court is over, adjourn the matter to 31.5.2017 at 2.30 P.M.

(Ch. Md. Sharief Tarig) Member (Judicial

(K.Anantha Padmanabha Swamy) Member (Judicial)

